

### Seizures of Indian Generic Drugs

427. SHRI SANTOSH BAGRODIA:

SHRI GIREESH KUMAR SANGHI:

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether it is a fact that Indian Generic Drugs exported to Latin American Countries have been repeatedly seized at European ports;
- (b) if so, the details of such seizures and on what ground such seizures have been made;
- (c) whether such seizures permissible under the existing global trading agreements; and
- (d) the details of steps taken by Government on the issue with the EU bilaterally and multilaterally?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA): (a) Yes, Sir.

(b) Seizures have been made under EC Regulation no.1383/2003 dated 22nd July 2003 on the grounds that these pharmaceutical products were patented in Europe and thus infringed the rights of the patent holders in Europe.

(c) The seizure of drugs in transit by EC authorities are violative of the WTO's TRIPS and GATT Agreements.

(d) Illegality and inconsistencies of the European action in seizure of products destined for other countries where no patent protection is available for the products have been pointed out both to European Commission and WTO by India in clear terms.

### Trading posts on borders to promote trade between India and China

†428.SHRI PRABHAT JHA:

SHRI BALAVANT ALIAS BAL APTE:

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether it is a fact that trading post on borders have been erected to promote trade between India and China;
- (b) if so, the number of posts, so far, erected and the items traded through these posts; and
- (c) the volume of annual trading so far between these two countries?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA): (a) Yes Sir. Trading Posts on borders have been erected to promote trade between India and China.

(b) Three Trading posts viz. Shipkila, Gunji and Sherathang LCSs have been erected. The list of items permitted to be traded through these posts is given in the Statement-I. (See below)

(c) The volume of annual trading through these trading posts between India and China is enclosed in the Statement-II.

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†Original notice of the question was received in Hindi

**Statement-I**

*Indo-China border trade*

**Items of Exports from India to China.**

1. Agriculture implements, 2. Blankets, 3. Copper Products, 4. Clothes, 5. Textiles, 6. Cycles, 7. Coffee, 8. Tea, 9. Barley, 10. Rice, 11. Flour, 12. Dry Fruit, 13. Dry and Fresh Vegetables, 14. Vegetable Oil, 15. Gur and Misri, 16. Tobacco, 17. Snuff, 18. Cigarettes, 19. Canned Food, 20. Agro-Chemical, 21. Local, Herbs, 22. Dyes, 23. Spices, 24. Watches, 25. Shoes, 26. Kerosene Oil, 27. Stationery, 28. Utensils, 29. Wheat (Ua & Buck)

**Items of Imports from China to India.**

1. Goat skins, 2. Sheep skins, 3. Horses, 4. Sheep, 5. Goats, 6. Wool, 7. Silk, 8. Yak Tails, 9. Yak Hair, 10. China Clay, 11. Borax, 12. Szaibelyita, 13. Butter, 14. Goat cashmere (Pasham), 15. Salt.

The above items are exempted from duty when imported in India from China through border trade *vide* notification No. 158/9-Custom dt. 29th July, 1994.

**Statement-II**

Year	Export Value (Rs. in Lakhs)	Import value (Rs. in Lakhs)
2006-07	37.44	94.94
2007-08	43.92	113.47
2008-09	100.53	5.13
2009-10 (till May, 2009)	Nil	Nil

**Ban on import of dairy products, mobiles and toys from China**

429. SHRI MAHENDRA MOHAN:  
DR. JANARDHAN WAGHMARE:  
SHRI N.K. SINGH:

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether Government has extended the ban on import of dairy products from China, mobile phones without IMEI number and toys that do not adhere to international safety standards;
- (b) if so, the details thereof;
- (c) whether inspite of ban imposed by Government on Chinese dairy products, mobile and toys, the same are freely available in various markets;
- (d) if so, how such banned Chinese products are freely available in Indian markets; and
- (e) the steps taken by Government to check such trade?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA): (a) and (b) The Government has extended the ban on import of dairy products from China *vide* Notification No. 11 (RE-2008)/2004-2009 dated 16th June, 2009, for a